

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.74/252/HDB/2020
NAME OF THE COMPANY	Ketan Polymers India Pvt Ltd
NAME OF THE PETITIONER(S)	Pradeep Kumar Poola
NAME OF THE RESPONDENT(S)	Registrar og Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No one appeared for the applicant.

Counsel for ROC, Hyd appeared through video conference.

ROC Report is awaited.

Matter stands adjourned to 12.08.2021.

-sell-

**MEMBER (T)**

-sell-

**MEMBER(J)**

Pavani